

SHRI M. V. BHADRAM: Since 1959 it has not been implemented. My information is that it has not been implemented. I come from Visakhapatnam Port and I say it has not been implemented. If it has not been implemented, according to your information, will the hon. Minister give us an assurance that it will be implemented within a month?

SHRI SHAH NAWAZ KHAN: Yes, We will get it implemented.

SHRI P. K. KUMARAN: The Minister stated in his reply that all the conditions, subject to which these exemptions have been granted, are being fulfilled. May I know whether they get regular reports or what is the effect of their information that these conditions are being observed by the Port authorities?

SHRI SHAH NAWAZ KHAN: We have our own officers who go and ascertain the position and then they submit their reports.

SHRI BHUPESH GUPTA: Is the hon. Minister aware of the very widespread feeling in Andhra that when the people of Andhra ask for industries, plants and so on, some portfolios, the Industry portfolio or the Steel portfolio are given, to some Congressmen by the Union Government? Therefore, they want to know whether, instead of giving these portfolios, the Government will give them industries, plants and so on and implement what has been promised.

SHRI SHAH NAWAZ KHAN: We will implement whatever has to be implemented.

*506. [The questioner (Shri Niren Ghosh) was absent. For answer, vide col. 3662 infra.]

*507. [The questioner (Shri Abdul Ghani) was absent. For answer, vide col. 3663 infra.]

508. [The questioner (Shri M. N. Govindan Nair) was absent. For answer, vide col. 3663 infra.]

1330 R.S.D.—2.

LOSSES DUE TO STRIKE IN C.T.O., NEW DELHI

*509. SHRI NAND KISHORE BHATT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the losses suffered by Government as a result of the lightning strike of the Telegraph Employees of the Central Telegraph Office, New Delhi on the 13th July, 1966; and

(b) the steps taken by Government to recover such losses from those responsible for the same?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI JAGANNATH RAO): (a) and (b) about 2800 man hours were lost due to the suspension of work for about 6 hours on that day representing an indirect loss of about Rs. 1900 to Government. There was no direct loss to Government. Necessary remedial action is being taken to prevent such incidents happening again;

SHRI NAND KISHORE BHATT: May I know the total value of the loss of circuits due to this strike?

SHRI JAGANNATH RAO: No loss of circuits was incurred.

SHRI P. K. KUMARAN: What was the reason for this strike?

SHRI JAGANNATH RAO: The reason is the placing of a table in the hall where the circuits are located. There was a scuffle between the engineering staff and the traffic staff.

SHRI NAND KISHORE BHATT: May I know the amount Government had to refund to the senders of telegrams as a result of this strike?"⁷

SHRI JAGANNATH RAO: To my knowledge there was no booking done during the six hours when the work was suspended.

SHRI M. P. BHARGAVA: May I know from the hon. Minister whether he is aware that the strike had to be resorted to because the authorities whom the affected or aggrieved persons approached did not listen to their complaints?

SHRI JAGANNATH RAO: I do not think so. It happened because the quarrel arose all of a sudden because a table was placed and according to the telegraph authorities there it caused some inconvenience.

SHRI D. THENGARI: Is it not a fact that there was delay on the part of the authorities to intervene? Why could not the intervention be prompt? What were the reasons?

SHRI JAGANNATH RAO: Only as a result of the intervention the quarrel subsided.

SHRI T. V. ANANDAN: Is it not a fact that taking all things into consideration the Government have become so thick-skinned that they do not pay heed to the grievances of the employees, unless they go on an agitation?

SHRI JAGANNATH RAO: I do not agree with the hon. Member.

HOSTILE ACTIVITIES BY MIZO REBELS

510. SHRI CHITTA BASU:

SHRI LOKANATH MISRA: f SHRI D. L. SEN GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that armed Mizo hostiles took by surprise a police camp at Joyrampunji in Cachar district bordering Mizo Hills districts on September 27, last; and

(b) if so, what steps Government propose to take to prevent recurrences of such hostile activities of the Mizo Tebels?

†The question was actually asked on the floor of the House by Shri Loka-nath Misra.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS: (SHRI V. C. SHUKLA): (a) On the 26th September, 1966 at about 02.30 hours about 100 Mizo hostiles attacked the Police outpost at Joyrampunji in Cachar District bordering Mizo Hills District with rifles, grenades and automatic weapons.

(b) Stringent security measures have been enforced to prevent recurrence of such incidents.

SHRI LOKANATH MISRA: How is it possible that such a small number of Mizo rebels can keep this unrest continuing for such a long time against the mighty Government of India. I cannot really understand this, how 100 people or 200 people or 500 people can keep up this unrest for the last one and a half years against this mighty Government, which could disperse lakhs of people here during the anti-cow slaughter movement.

SHRI V. C. SHUKLA: If the hon. Member remembers the hundreds of miles of boundary with Pakistan of Mizo district, the answer will be obvious.

SHRI LOKANATH MISRA: In view of their incapability to suppress this unrest, is there any talk of conciliatory measures being taken even with regard to the Mizo rebels, as they do with the Naga rebels?

SHRI V. C. SHUKLA: First of all, it is not a fact that we have not been able to suppress their activities. We are getting success, although slowly. As I have said earlier in this House, there is no question of negotiating with these rebels and there is no question of appeasing them.

SHRIMATI DEVAKI GOPIDAS: How many of our policemen have been killed in this conflict and what is the compensation given to their families?

SHRI V. C. SHUKLA: The figures were given here earlier in answer to another question a week back. As far